वित्त मण्डी (श्री ति० त० कृष्णमाचारी) काछ तथा कृषि मण्डी की मोर से : (क) जी, हां।

(ख) कच्चे दूध की उपलब्धि की लागत बढ़ने भीर प्रक्रिया तथा वितरण की लागत बढ़ने के कारण भाव बढ़ाने भावस्थक हो गय।

## Distribution of Fertilisers

\*403. Shri M. R. Krishna: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether Government have finalised the proposals to replace the Central Fertilizer Pool by the Central Fertilizer Marketing Corporation for handling fertilizer distribution;
- (b) if so, the broad features thereof; and
- (c) the reasons to replace the Pool by the Corporation?

The Minister of Finance (Shri T. T. Krishnamachari) on behalf of the Minister of Food and Agriculture: (a) No. Sir. The recommendation made by the Committee on Fertilisers for the setting up of a Fertiliser Promotion Corporation to undertake promotional activities, soil testing as well as demonstrations besides marketing of different kinds of fertilisers is, however, under consideration of the Government. The Central Fertiliser Pool which has been recommended to be replaced by the Corporation is at present marketing only certain nitrogenous fertilisers-(Sulphate of ammonia, Urea, Ammonium Sulphate Nitrate and Calcium ammonium Nitrate) and ammonium phosphate imported for advance popularisation.

(b) and (c) Questions do not arise.

पाकिस्तान को चावल और डिक्के के दूध की तस्करी

# 404. श्री श्रींकार लाल बेरवा : डा॰ महावेव प्रसाद :

क्या **क्षाद्ध तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि आसाम से पाकिस्तान को बड़ी माता में चावल और डिब्ब के दूध की तस्करी हो रहीं है; और
- (ख) यदिहां,तो सरकार इसे रोकने के लिये क्या कर्यंबाही कर रही है?

वित्त मन्त्री (श्री ति० त० हुव्यामाचारी) खाद्य तथा हुवि मन्त्री की स्रोर से: (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

## भायातित गहं का वाम

405. भी सिद्धेश्वर प्रसाद: श्री प्र० चं० वरुद्धा: भी बासप्पा: भी विभाग प्रसाद:

क्या **क्लाग्न तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि झयातित गेहूं को बेचने का दाम बढ़ाने का निर्णय किया गया है:
- (ख) यदि हो, तो कितना धौर किस तारीख से तथा दाम बढ़ाने के क्या कारण हैं; घौर
- (ग) दाम बढ़ाये जाने से पहले भाषातितर्गेंहूंकी लागत तथा विकी-दाम क्या क्या थे?

विस मन्त्री (भी ति० त० कृष्णमाचारी) जास तथा कृषि मंत्री की स्रोट से: (क) भीर (ख): केन्द्रीय मंत्री की स्रोट से: (क) भीर (ख): केन्द्रीय मंत्री की स्रोट से विये जाने वाले आयातित गेहूं का निगम भाग 15 नवंबर 1965 से 48 क्ये से बढ़ा कर 50 क्ये प्रति किंवटल कर दिया गया है। यह वृद्धि मुक्य मंत्रियों के धगस्त, 1965 में हुये सम्मेलन की सिफारिशों के साधार पर की गयी है। यह वृद्धि जोकि ऊंची इक्नामिक लागत के कारण संगतः प्रतिवार्य हो गई थी, प्रायातित गेहूं भीर मोटे सनाज जैसा कि ज्वार के बीच भावों में मौजूदा संतर का कम करने में सहायक सिद्ध होगी।

(ग) इस वृद्धि से पहले भाव ६० ४८ प्रति क्विटल था। वर्ष 1965-66 के लिये इस गेहूं की इकनामिक लागत ६० ४7:14 प्रति क्विटल होने का अनुमान है।

#### Price of Gram

## \*406. Shri Kapur Singh: Shri Yashpal Singh:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the price of gram has increased during the last few months;
- (b) if so, the remedial measures taken to bring down the prices; and
- (c) whether Government propose to control the price of gram?

The Minister of Finance (Shri T. T. Krishnamachari) on behalf of the Minister of Food and Agriculture: (a) No, Sir.

## (b) Does not arise.

(c) No, Sir. The State Governments of Madhya Pradesh, Rajasthan and Punjab, however, approached the Government of India for delegating them powers for fixing the prices of gram within their States and this has been agreed to.

## Sugar Inquiry Commission

\*407. Shri Mohsin:

Shri R. S. Pandey:

Shri Himatsingka: Shri P. C. Borocah:

Shri Rameshwar Tantia:

Shri R. Barua:

Shri Yashpal Singh:

Shri Yogendra Jha:

Shri Jashvant Mehta: Shri Vasudevan Nair:

Shri Warlor:

Shri Sidheshwar Prasad:

Shri Ram Harkh Yadav: Shrimati Renuka Barkataki:

Shri Vishwa Nath Pandey: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the Sugar Inquiry Commission appointed by Government in 1964 has submitted its report;
- (b) if so, the main recommendations thereof; and
- (c) the decisions taken by Government thereon?

The Minister of Finance (Shri T. T. Krishnamachari) on behalf of the Minister of Food and Agriculture: (a) Yes, Sir.

- (b) A copy of the summary of the recommendations is placed on the Table of the House. [Placed in Library. See No. LT-5212/65].
- (c) The Government have already considered the recommendation of the Sugar Inquiry Commission relating to cane price for 1965-66 season and have announced their decision in this regard. The other recommendations made by the Commission are under examination.

#### Foodgrains Production

\*408. Shri Alvares: Will the Minister of Food and Agriculture be pleased to state:

 (a) the estimates of foodgrains production at the end of the Third Five Year Plan;